

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/640/ (IB)/2017
NAME OF THE PETITIONER(S) : AUTOCOP (I) PVT LTD
NAME OF THE RESPONDENT(S) : DIGITAL SECURITY SOLUTIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

21. MONISH K - UB

Advocate for
operational
creditors

Monish

ORDER

Counsel for petitioner/operational creditor present and filed an affidavit enclosing the copy of the email communication sent to the respondent for their appearance today before the Tribunal. No representation on behalf of the respondent. Counsel for petitioner prayed for time to file a memo suggesting the name of the IRP. Time is enlarged at request. Put up on 04.12.2017.

sd -
S Vijayaraghavan
Member (Technical)

sd -
K Anantha Padmanabha Swamy
Member (Judicial)